

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 941**  
ANSWERED ON 30/07/2024

**INVESTMENTS IN RENEWABLE ENERGY PROJECTS IN MAHARASHTRA AND  
GUJARAT**

941. DR MEDHA VISHRAM KULKARNI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the amount of investment being allocated for renewable energy projects in the States of Maharashtra and Gujarat;
- (b) the portion of this investment specifically directed towards initiatives in Pune and Ahmedabad; and
- (c) Government's plans to develop green hydrogen plants and industrial parks on land of retired coal units, and the manner in which these initiatives will contribute to Maharashtra's climate action goals?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a)&(b) Renewable energy capacity of 17879.62 MW & 28405.91 MW has been installed in the States of Maharashtra & Gujarat respectively as on 30.06.2024. Most of renewable energy projects in the country are set up by private sector developers who arrange their own funds.

Ministry of New and Renewable Energy (MNRE) supports various initiatives of States through Central Financial Assistance (CFA) as per various schemes/programmes of the Government. From financial year 2014-15 to financial year 2023-24, Ministry of New and Renewable Energy (MNRE) has released Rs.1,656.15 Cr. and Rs.4,490.24 Cr. to the States of Maharashtra & Gujarat; respectively for various programmes/schemes.

The data pertaining to such support specifically directed to various cities within each State is not maintained in the Ministry.

(c) As per the information received by Ministry of Coal, two pieces of land at South Eastern Coalfields Limited (SECL) in Johilla Area of Madhya Pradesh and Western Coalfields Limited (WCL) at its Pench Area (located at Jamunia Pathar Village, Parasea Tehsil of Chindwara District, Madhya Pradesh) have been identified for setting up Green Ammonia Plant.

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